

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 01.03.2019 (FRIDAY)

Court of Chairperson

10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 270 of 2018	Sugan Choudhary Vs. KhandelwalBusar Industries Pvt. Ltd. &Anr.	Amit Chadha	Rakesh Kumar Sunil Kumar-IRP
2.	Comp. App. (AT) (Ins) No. 768 of 2018	Jungheinrich Lift Truck India Pvt.Ltd Vs. United Cold Chain & Food Processing Ltd.	Rahul Sahasrabuddhe-CS	
3.	Comp. App. (AT) (Ins) No. 795 of 2018	Ingen Capital Group LLC. Vs. Ramkumar S.V. & Ors.	Manmeet Singh	Bishwajit Dubey (R1) PV Dinesh (R2)
4.	Comp. App. (AT) (Ins) No.100 of 2019	Earth Water Ltd. Vs. Arvind Envisol Ltd.	Vikas Lakra	Abhijeet Sinha
5.	Comp. App. (AT) (Ins) No. 113 of 2019	Alchemist Infra Ventures Ltd.& Anr. Vs. Kiran Malhotra& Anr.	Sonia Dube	Prem Kumar Chugh
6.	Comp. App. (AT) (Ins) No. 175 of 2019	Dhinal Shah Vs. Bharati Defence Infrastructure Ltd.	Sumant Batra	
7.	I.A No.685 of 2019 in Comp. App. (AT) No. 397-399 of 2017	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors.	Rohin Dubey	Anuradha sharma (R1), Inder raj gill (R2)
8.	Comp. App. (AT) No. 350 of 2018	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors.	Rohin Dubey	Anuradha sharma (R1), Inder raj gill (R2)
9.	Contempt Case (AT) No. 21 of 2018 in Comp. App. (AT) No. 397-399 of 2017	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors.	Anuradha Sharma	Lalit Bhasin
10.	Contempt Case (AT) No. 02 of 2019 in Comp. App. (AT) No. 397-399 of 2017	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors.	Anuradha Sharma	Lalit Bhasin
11.	Transfer Original Petition (AT) (MRTP) No. 06 of 2017 (Old RTPE No. 323/1996)	Shobha Rani Jain Vs. Delhi Development Authority (DDA)	Ravi P. Shukla	

For Admission (Fresh Cases)

12.	Comp. App. (AT) (Ins) No. 143 of 2019	Bhandari Hosiery Exports Ltd & Ors. Vs. In-Time Garments Pvt Ltd and Ors.	S.P. Sharma	
13.	Comp. App. (AT) (Ins) No. 205 of 2019	Sonia Modi. Vs. Relan Buildwell Pvt Ltd.	Himanshu Handa	
14.	Comp. App. (AT) (Ins) No. 206 of 2019	Polyblend India Pvt Ltd. Vs. Chaudhary Rubbers and Chemical Pvt Ltd.	Saurabh	
15.	Comp. App. (AT) (Ins) No. 207 of 2019	Sharad Gupta Vs Tejas Jatin Parikh , IRP	Lakhay Dhamija	
16.	Comp. App. (AT) (Ins) No. 208 of 2019	Shah Group Builders Ltd. Vs. Satish Sadashiv Rane.	Sanjana Saddy	
17.	Comp. App. (AT) (Ins) No. 209 of 2019	Shakebuddin Irtebatuddin Khan Vs. Qumruddin Faizi & Anr.	Sarwar Raza	
18.	Comp. App. (AT) (Ins) No. 210 of 2019	Edelweiss Asset Reconstruction Company Ltd. Vs. Amar Remedies Ltd & Ors.	Sonali Rastogi	

For Admission (After Notice)

19.	Comp. App. (AT) (Ins) No. 752 of 2018	Guneet Pal Singh Majitha Vs. Dharmendra Kumar	Rakesh Bajaj	Rohit Rathi
20.	Comp. App. (AT) (Ins) No. 74 & 75 of 2019	Haldia Petrochemicals Ltd. Vs. Rajendran Shanmugam	Vanita Bhargava	Goutham Shivshankar
21.	Comp. App. (AT) (Ins) No. 557 of 2018	Shobhnath & Ors. Vs. Prism Industrial Complex Ltd.	Ashok Kriplani	
22.	Comp. App. (AT) (Ins) No. 622 of 2018	Karpara Project Engineering Pvt. Ltd. Vs. BGR Energy Systems Ltd.	Garima Bajaj	Ashwin Kumar D.S.
23.	Comp. App. (AT) (Ins) No. 686 of 2018	Amanpreet Singh Bawa Vs Kandla International Container Terminal Pvt Ltd	Ashim Vachher	Varun Singh-R1 Devnidhi Arya-RP
24.	Comp. App. (AT) (Ins) No. 757 of 2018	R. Anil Bafna Vs. Madhu Desikan & Ors.	Ashwin Kumar D.S.	
25.	Comp. App. (AT) (Ins) No. 773 of 2018	Mecamidi HPP India Pvt. Ltd. Vs. Rishi Ganga Power Corporation Ltd.	Ankur Goel	Pulkit Goyal (RP), Abhay Pratap Singh (R3), Rajesh Kr Gautam (R4)
26.	Comp. App. (AT) (Ins) No. 28 of 2019	Gouri Prasad Goenka Vs. Punjab National Bank & Anr.	Pramod B. Agarwala	Rajesh Kumar Gautam-R1 Vikram Hegde-R2
27.	Comp. App. (AT) (Ins) No. 31 of 2019	T.L.G. India Pvt. Ltd. Vs.	Vinay Shukla	

		Watermelon Healthcare Communication Pvt. Ltd.		
28.	Comp. App. (AT) (Ins) No. 34 of 2019	S. Rajagopal, R.P. Vs. State Bank of India & Anr.	G. Ananda Selvam	Shekhar Gupta (R1)
29.	Comp. App. (AT) No.23 of 2019	Pramod Kumar Goil Vs. Shree Bihari Forgings Pvt Ltd & Ors.	Harish Gaur	
30.	Comp. App. (AT) No.31 of 2019	Brij Nadan Industries Pvt Ltd & Ors. Vs. Abhimanyu Singh & Ors	Iswar Mohapatra	Gautam Singh(R1-3 to 9) Rudreshwar Singh-R2
31.	Competition. App. (AT) No. 87 of 2018	Pushpa M Vs. CCI & Ors With	Ravisekhar Nair	Avinash Sharma-R1 Abhijeet Sinha-R2
32.	Competition. App. (AT) No. 88 of 2018	Jainuddin Thanawala Vs. CCI & Ors With	Ravisekhar Nair	Avinash Sharma-R1 Abhijeet Sinha-R2 Mohit Gouri-R3 Deeksha Manchanda-R4
33.	Competition App. (AT) No. 89 of 2018	Joeb Thanawala Vs. Competition Commission of India & Ors. With	Ravisekhar Nair	Avinash Sharma Abhijeet Sinha-R2
34.	Competition App. (AT) No. 90 of 2018	Geep Industries (India) Pvt. Ltd. Vs. Competition Commission of India & Ors.	Ravisekhar Nair	Avinash Sharma-R1 Abhijeet Sinha-R2

For Hearing

35.	Comp. App (AT) No. 275 of 2017 Part Heard	Mcdonald's India Pvt. Ltd. & Ors. Vs. Vikram Bakshi & Ors. With	Niti Dixit Rahul Dave & Amit Dhingra (A-1) Sumit Chopra, ShivamRaheja&Raunaq Mathur (A-2 & 3)	TejaKaria, AishuaryVikram&S hubhaang Sinha (R-1 & 2) Pallavi Srivastava (R-7)
36.	Comp. App (AT) No. 280 of 2017 Part Heard	Vikram Bakshi & Ors. Vs. Connaught Plaza Restaurants Pvt. Ltd. & Ors.	TejasKaria Manu Krishnan	Niti Dixit Sumit Chopra Pallavi Srivastava (R-8)
37.	Competition App. (AT) No. 52 of 2018 Part Heard	Parsoli Motors Works Pvt. Ltd. Vs. BMW India Pvt. Ltd. & Ors.	Arvind Kumar Gupta	Diwakar Maheshwari-R1 Pratishtha Vijj-R2
38.	Contempt Case (AT) No. 13 of 2018 in Comp. App. (AT) (Ins) No. 47 of 2018	CA. G.V. Ravikumar, Liquidator of Suriya Textiles Pvt. Ltd. Vs. K. Kuppusamy, Ex. Director of Suriya Textiles Pvt. Ltd. With	B. Dhanaraj	Madhusmita Bora
39.	Comp. App. (AT) (Ins) No. 47 of 2018	K. Kuppuswamy Vs. State Bank of India & Ors. With	S. SantanamSwaminadhan, NishthaKhurana	M. Anbalagan, G. Ananda Selvam

40.	Comp. App. (AT) (Ins) No. 48 of 2018	K. Kuppuswamy Vs. State Bank of India &Anr.	S. SantanamSwaminadha n NishthaKhurana	M. Anbalagan, G. Ananda Selvam
41.	Comp. App. (AT) (Ins) No. 480 of 2018	Kotak Mahindra Bank Ltd Vs. Amtek Auto Ltd & Ors. with	Aditya Singh	Sumant Batra (R1), Krishnendu Datta (R2), Siddhant Kant (R3)
42.	Comp. App. (AT) (Ins) No. 531 of 2018	Central Bank of India Vs. Dinkar T. Venkatasubramanian, R.P. for Amtek Auto Ltd. With	Reema Khorana	Srishti Kapoor-R-1(RP) Anushka Sharda-R3
43.	Comp. App (AT) (Ins) No. 561 of 2018	Madhur Engineers Pvt. Ltd. Vs. Amtek Auto Ltd. & Ors. With	Arvind Kumar Gupta	Sanjay Bhatt(R-RP) Misha (R-COC)
44.	Comp. App. (AT) (Ins) No. 612 of 2018	IDBI Bank Ltd Vs Shri Dinkar Tiruvannandapuram Venkatasubramanian R.P of Amtek Auto Ltd With	Sanjay Bajaj	Honey Satpal
45.	Comp. App. (AT) (Ins) No. 613 of 2018	IDBI Bank Ltd Vs Shri Dinkar Tiruvannandapuram Venkatasubramanian R.P of Amtek Auto Ltd	Sanjay Bajaj	Honey Satpal
46.	Comp. App (AT) No. 175 of 2017	Axis Nirman and Industries Ltd &Anr Vs. M/s Hotel BirsaPvt Ltd &ors	Purti Marwaha	Krishanu Ray
47.	Competition App. (AT) No. 15 of 2018	Federation of Gujrat State Chemists and Druggists Association &Anr. Vs. Competition Commission of India & Ors. with	Gunjan Chowksey	Manmeet Arora-R1 Amit Gupta-R3 Mansi Kukreja-R4
48.	Competition App. (AT) No. 35 of 2018	Chemists & Druggists Association of Baroda &Anr. Vs. Reliance Agency & Ors.	Anshul Narayan	Mansi Kukreja-R1 Manmeet Arora-R3
49.	Competition App. (AT) No. 79 of 2018	Hyundai Motor India Ltd. Vs. Competition Commission of India & Anr.	Amitabh Kumar	Neha Mishra

Note: Court will not sit after 12:30 PM.

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By Order
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Registrar